

Dr. K. L. Shrimall: I shall need notice.

Shri Debeswar Sarmah: Has the attention of Government been drawn to the tendentious reports in various newspapers lately? If so, what is the reaction of Government to these reports?

Mr. Speaker: How tendentious?

Shri Debeswar Sarmah: Lately certain newspapers are carrying on a propaganda inspired, presumably, by interested quarters that the refinery is not feasible in Assam and that it will be a losing concern. Has the attention of Government been drawn to this, and if so, what is their reaction to this?

Dr. K. L. Shrimall: Government cannot take any decision in the matter unless the report has been submitted by the Expert Committee.

Shri Debeswar Sarmah: My question was different.

Mr. Speaker: The Expert Committee will take notice of it.

Dr. Ram Subhag Singh: Now-a-days a tendency has developed whereby the personnel of the Government do not intend to leave the big cities like Delhi, Calcutta, Madras etc. May I know whether Government realise this, and if so, whether they will check this tendency?

Mr. Speaker: How does it arise?

Dr. K. L. Shrimall: That matter will be looked into.

Shri Debeswar Sarmah: It is being shifted to Calcutta.

Dr. Ram Subhag Singh: That is the crux of the problem. All the big concerns are located in the big cities. The Damodar Valley Corporation or the Coal Commissioner's office and the coal mines are in the far-flung area, but the officers and even the Corporation Chairman do not want to leave the big capitals. Therefore, this question arises because that is the crux of the problem.

Shri Chattopadhyaya: In view of the very strong feelings expressed by the people of Assam, do Government propose to expedite examination of the report of the Committee?

Dr. K. L. Shrimall: Yes.

Shri Debendra Nath Sarma: May I know whether Government will locate the refinery in Assam, if it is found that the location of the refinery in Assam will be technically sound and economically profitable?

Mr. Speaker: It is a hypothetical question. The hon. Minister need not answer it.

Dr. K. L. Shrimall: It is under examination...

Mr. Speaker: Now there is an Expert Committee. They are awaiting its report.

Shri K. P. Tripathi: Is it a fact that the report has already been submitted, and it is said that the profit would be 7 annas per gallon, if it is established in Assam and that technically the proposition will be completely sound.

Dr. K. L. Shrimall: The report is still awaited.

Shri T. B. Vittal Rao: Do Government propose to publish the report as soon as it is received? Why await examination by the Ministry?

Dr. K. L. Shrimall: This matter can be considered only after the Government have examined the report.

Nagas

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*229- { **Shri Bhagwat Jha Azad :**
Shri D. C. Sharma:
Shri Bibhuti Mishra:

Will the Minister of Home Affairs be pleased to state—

(a) the amount of compensation paid to the dependants of Government Servants who have been killed by Nagas; and

(b) the progress made so far towards the rehabilitation of loyal Nagas?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) A sum of Rs. 33,680 has been paid by the Government of Assam.

(b) A statement giving the required information is laid on the Table of the House. [See Appendix III, annexure No. 133].

Shri Bhagwat Jha Azad: How many families of such governments servants who have been killed in the area have been compensated?

Shri Datar: Eight families have been compensated in respect of those who have been killed.

Shri Bhagwat Jha Azad: May I know whether in recent months there have been organised attempts at terrorisation and victimisation of loyal Nagas by the rebels?

Shri Datar: Government are taking all steps to meet such organised attempts.

Shri Bhagwat Jha Azad: May I know what percentage of such loyal Nagas, who have fled from their hearths and home are still unsettled? The statement does not indicate that.

Shri Datar: Only a small percentage has not yet returned to their village.